

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 21-09-2020

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	B.A. 1766/20	Ofor Uche Vs. Bandra Pol.Stn.	Hearing
2	S.C. 883/15	Deonar Pol.Stn Shahbaj Husen @ Shahbaj Jamir Khan	R/E
3	S.C.443/16	Mankurd Pol.Stn. Vs. Dasharath Laxman Yamgar and Anr.	R/E
4.	S.C.646/16	BKC Pol.Stn. Vs. Tambirali Samsherali Shaikh	R/E
5	S.C.818/16	Nehrunagar Pol.Stn. Vs. Hasimudin Muniruddin Shaikh & anr.	R/E
6	S.C. 858/16	Santacruz Pol.Stn. Vs. Damji Pachalal SA	R/E
7	S.C. 218/19	Niramal Nagar Pol.Stn. Vs. Imran Abdul Latif Khan	R/E
9	S.C. 1585/19	Agripada Pol.Stn. Vs. Ashraf Shaukat Shaikh &ors.	R/E
10	A.B.A.420/2 0	Deepak Banwarilal Saraf Vs.Santacruz Pol.Stn	Hearing
